

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

(CP No. 9/CB/2021), RST No. 2/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Livinus Kindo & Anr. -Vs- Sambadh Finserve Pvt. Ltd. (SFPL) & Ors.
Under Section	241-242

For Petitioner (s)

Mr. Rahul Ray, Adv.
 Mr. Asutosh Mohanty, Adv.

For Respondent (s)

Mr. Saroj Kr. Sahoo, CS.
 Mr. Supriyo Ranjan Mahapatra, Adv. (R5,6)
 Ms. Shalaka Das, Adv. R-1,2,3,5,7.
 Ms. Sobhna Das, Adv.

ORDER

Both sides counsel present. Pleadings to be completed before the next date of hearing. List the matter on 17.04.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)